

(25)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/72/IB/2017
PETITION NUMBER : CP/511/IB/2017
NAME OF THE APPLICANT : ICICI BANK LTD & 1
NAME OF THE RESPONDENT : CETHAR LTD
UNDER SECTION : 60 (5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V-SURESH	Counsel for Petitioner/ Applicant	M. Anur
R. G. B. Ramani	Counsel for Respondent	R. Chennan

ORDER

Counsels for both the parties are present. Counsel for the RP has filed the counter.

Counsel for the Applicant prayed for time to file rejoinder. At request, time is enlarged.

Put up on 22.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk